

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: National Judicial Academy, Bhopal - Junior Civil Judges -
Nomination of two Judicial Officers to participate in the Academic Programme No.P-1106 on "Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994" scheduled to be held from 31.08.2018 to 02.09.2018 at National Judicial Academy, Bhopal - Relief Arrangements - Orders - Issued.

READ: 1. Letter No.NJA/Dir/Ac.Prog/2018-19/3234, dated 30.07.2018
from the Director, National Judicial Academy, Bhopal.

2. High Court's letter, ROC.No.176/Reg(Inq)/2018, dated 29.08.2018.

ORDER ROC.No.5109/2018-B.SPL., DATED: 29.08.2018

The High Court passed the following Orders:

The following relief arrangements are ordered in respect of two Junior Civil Judges, mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1106 on "Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994" scheduled to be held from 31.08.2018 to 02.09.2018 at National Judicial Academy, Bhopal in pursuance of the High Court's letter, 2nd read above.


SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	INCHARGE ARRANGEMENTS MADE DURING THE ABSENCE OF OFFICER NOMINATED FOR PROGRAMME
(1)	(2)	(3)
1.	Sri H.Amara Rangeswara Rao, Junior Civil Judge, Alamuru, East Godavari District.	Addl. Junior Civil Judge, Ramachandrapuram, East Godavari District.
2.	Smt. E.Sucharitha, Addl. Junior Civil Judge, Gajwel, Medak District.	Prl. Junior Civil Judge, Gajwel, Medak District.

The officer mentioned in column number 3, will be incharge of the post/s mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Programme from 31.08.2018 to 02.09.2018 at National Judicial Academy, Bhopal.

On return from the said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

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In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.


REGISTRAR (JUDICIAL)
I/C. REGISTRAR (VIGILANCE)
27.8.18

To

1. The officers.
 2. The Incharge officers.
 3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
 4. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
 5. The Prl. District and Sessions Judges: East Godavari at Rajamahendravaram and Medak at Sangareddy.
 6. The District Treasury Officers: East Godavari at Rajamahendravaram and Medak at Sangareddy.
 7. The Section Officers: Establishment Section, Special Officers Section, Computer Section, Vigilance Cell, B.Section, Work Review Cell, O.P.Cell, E-Section, D1 Budget Section, Accounts Section, High Court of Judicature at Hyderabad.
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